stalled in the State for generation of electricity in a decentralised manner.

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A 50 KW capacity experimental Solar Thermal Power plant has been installed at Solar Energy Centre, District Gurgaon in Harvana. Three small capacity (1-2KWp) solar photovoltaic power plants and 15 gasifier systems have also been installed for generation of electricity in the State of Harvana.

(b) For power generation from nonconventional energy sources including solar, wind, biomass, small hydro, an allocation of Rs. 200 crores has been made in the 8th Plan for taking up projects in all States. State-wise allocations of the Central Sector outlay for the-8th Plan are not made.

Official Language Implementation Committee

6093. SHRI LALIT ORAON : Will the PRIME MINISTER be pleased to state :

(a) whether the Official Language Implementation Committee has since been constituted in the Ministry of Personnel;

(b) if so, the composition thereof; and (c) the dates on which the meetings of this Committee were held during 1993 ?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINIS-TRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Two separate Official Language Implementation Committees one for the Department of Personnel and Training (including Department of Pension and Pensioner's Welfare) and the other for the Department of AR & PG are functioning in the Ministry.

(b) The present composition of these Committee is given in the attached statement.

(c) The meetings of the two Official Language Committees were held on 24-3-93/29-3-93, 15-6-93, 23-9-93/27-9-93 and 24-12-93.

Statement

Present composition of the Official Language Implementation Committee of the Department of Personnel and Training and the Department of Administrative Reforms and Public Grievances.

I.	Department of Personnel and Training	(as last reconstituted on 23.1.91)
1.	Joint Secretary (Admn.)	Chairperson
2.	Directors/Deputy Secretaries	11 Members
3.	Under Secretaries	2 Members
4.	Desk/Section Officers	1 Member

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I.	Department of Personn	el and Training	(as last reconstituted on 23.1.91)	
5.	Pay and Accounts Offic	cer	1 Member	
6.	Assistant Director (O.L)	2 Members	
7.	Deputy Director (O.L)		Member-Secretary	
11	Department of Administrative Reforms and Public Grievances (as last reconstituted on 8.6.93)			
1.	Deputy Secretary (Adm	• in.)	Chairperson	
2.	Director/Deputy Secreta	ries	4 Members	
3.	Under Secretaries		6 Members	
4.	Senior Analyst		4 Members	
5.	'Junior Analyst		1 Member	
6.	Senior Librarian		1 Member	
7.	Deputy Director (O.L.)		Member-Secretary	

[English]

Policy on Disinvestment of Public Sector Undertakings

6094. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the PRIME MINISTER be pleased to state :

 (a) the policy of the Government regarding disinvestment of public sector undertakings:

(b) whether the Government are likely to lose control over these undertakings as a result thereof; and

(c) if so, the steps taken to ensure that the interest of the employees is

safequarded ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DE-PARTMENT OF INDUSTRIAL DEVEL-OPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). As announced through the Industrial Policy Statement of July, 1991, 'in the case of selected enterprises, part of Government holdings in the equity share capital of these enterprises will be disinvested in order to provide further market discipline to the performance of public enterprises". There is no proposal with the Government to disinvest shares to the extent as to lose control over the public undertakings.